## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.49/BB/ 2017	-	For directions to IRP	Rule-4 of I&B	Edelweiss Asset Reconstruction Co. Ltd. Vs BJN Hotels Pvt. Ltd.

SL.	NAME (IN CAPITAL)		
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NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
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## ORDER

Matter is listed today for giving directions to IRP, but IRP is absent. Issue notice to IRP to be present in Tribunal on 06/11/2017. Registry to issue notice.

Member (T)

Member (J)